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SLP(C)No. 18161-18173 OF 2001
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM No. 4 (Chamber) Court No. 4 SECTION IVB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No.1 In SLP (C) Nos. 18161-18173/2001@@
CCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCC

Krishna Dev and Ors. Appellant (s)

Versus

State of Punjab and Ors. Respondent(s)

(Appln. for deleting the name of performa respondents)

Date : 28/02/2002 This/these application(s)/appeal(s)/petition(s) was/were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE V.N. KHARE @@
AAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAA

For Applicant (s) Ms. Nilofar, Adv.
for Ms. S Janani, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

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I.A. No. 1 is allowed at the risk of the petitioners.
.SP1

(Alka Dudeja) (S. Krishnan)
Court Master Court Master